

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00637/2017

DATED THIS THE 6TH DAY OF JUNE, 2018  
HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)  
HON'BLE SHRI P. K. PRADHAN, MEMBER (A)

HS.Suryanarayana, 57 years,  
S/o Sri H.Srikanta Shastry,  
Occn: Junior Telecom Officer,  
Staff No.KT3733,HR.NO.198007382,  
Telephone Exchange Building,  
Vijayanagar,  
Bengaluru:560 040. ....Applicant

(By Shri PA.Kulkarni..... Advocate)

Vs.

1.Bharat Sanchar Nigam Limited,  
by its Chairman and Managing Director,  
Corporate Office (Personnel-II Section)  
Bharat Sanchar Bhawan,  
4<sup>th</sup> Floor, Janpath,  
New Delhi 110 001.

2. Chief General Manager Telecom,  
Karnataka Telecom Circle,BSNL,  
No.1, SV.Road,  
Halasuru,  
Bengaluru 560 008.

3.Principal General Manager,  
Bengaluru Telecom District, (BGTD),  
Telephone House,  
Rajbhavan Road,  
Bangalore 560 001. ....Respondents

(By Shri Vishnu Bhat , Sr.Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Heard. The respondents' counsel Shri Vishnu Bhat, produced before us an order No.HRD-DPC/5-75/Sub Upg/E3 to E4/2016/I/127 dtd. At BG-8 the 9<sup>th</sup> May 2018 indicating that the benefits sought for by the applicant is allowed to him. The learned counsel for the applicant points out that the monetary benefits have not been given. Therefore, there will be an order that the monetary benefits also may be made available within 2 months next.
2. OA is, therefore, disposed of with the above direction . No order as to costs.

(P. K. PRADHAN)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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**Annexures referred to by the applicant in OA No.637/2017**

Annexure A1: Copy of BSNL Executive promotional policy dated 18.1.2007

Annexure A2: Copy of E2 to E3 financial up gradation order dated 19.3.2012

Annexure A3: Copy of R-2 communication dated 9.8.2016

Annexure A4: Copy of first list dated 8.11.2016

Annexure A5: Copy of Second list dated 22.12.2016

Annexure A6: Copy of third list dated 28.1.2017

Annexure A7: Copy of fourth list dated 17.3.2017

Annexure A8: Copy of third list dated 22.7.2017

Annexure A9: Copy of RTTC Mysuru OM dated 30.3.2013

Annexure A10: Copy of representation dated 26.8.2017 forwarded under letter dated 28.8.2017

Annexure A11: Copy of one more representation dated 21.9.2017 forwarded on the same day

Annexure A12: Copy of R-2 CGM BG communication dated 20.2.2017